

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A. No. 195 of 2015

With

I.A. No. 2563 of 2015

Branch Manager, National
Insurance Com. Ltd, Gumla.....

Appellant(s)

Versus

Saraswati Devi & Ors.....

Respondent(s)

.....

Coram: Hon'ble Mr. Justice Ananda Sen

Through:-Video Conferencing

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For the Appellants : Mr., Advocate

For the Respondents : AC to G.A.-I

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3/12.04.2021 Issue notice to respondent nos. 1 to 3 in the limitation matter as well as in the main appeal, for which requisite etc. under registered cover with A/D as well as through Ordinary process must be filed within three weeks.

(Ananda Sen, J)

Mukund/-